## SCHEDULE H FORM D

## PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process)

Regulations, 2016)

Date: ,

To

Mr Ramachandran Subramanian,

Official Liquidator of LARE FIBC & ENERGIES (P) LTD

(As per order dated 22.04.2025 of NCLT, Chennai in IBBI/IPA-01/IP/

P-01440/2018-19/12136)

Old no: 29, New no: 52, Raju Naicken Street, West mambalam,

Chennai - 600 033.

## From

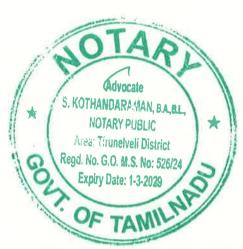
A PAUL,

S/o R Athisavamani.

No 2-D 'C' Colony,

Perumalpuram,

Tirunelveli - 627007.



Subject: Submission of proof of claim in respect of the liquidation of LARE FIBC & ENERGIES (P) LTD under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

A. PAUL, hereby submits this proof of claim in respect of the liquidation of LARE FIBC

& ENERGIES (P) LTD. The details for the same are set out below:

S. KOTHANDARAMAN, B.A., B.L. Advocate & Molecy Public 226, Police Colony, Shanthi Nagar, Palayamkottai-627002, Tirunelveli.

Attested by me

All out

S. KOTHANDARAMAN, B.A.,B.L

Advocate & Notary Public

1	Name of financial creditor	A PAUL,
	(If an incorporated body provide Identification	S/o R Athisayamani,
v .	number and proof of incorporation, if a	(Copy of Aadhaar as
	partnership or individual provide identification	identification proof attached)
	records* of all the partners or the individual)	
2	Address and email of financial creditor for	No 2-D 'C' Colony,
	correspondence	Perumalpuram,
		Tirunelveli – 627007
		paulandco1966@gmail.com
3	Total amount of claim, including any interest, as at	PRINCIPAL: 1,07,00,000
	the liquidation commencement date and DETAILS	INTEREST: 36,14,000
	OF NATURE OF CLAIM (WHETHER TERM LOAN,	Total claim: 1,43,14,000
	SECURED, UNSECURED)	
4	Details of documents by reference to which the	By way of bank statements,
	debt can be substantiated	cheques & promissory notes
5	Details of any order of a court of tribunal that has	NA
	adjudicated on the non-payment of debt	
6	Details of how and when debt incurred	By way of cash, cheques, RTGS
		Various dates from May 2022
1	OTARI	to October 2022
77	Details of any mutual credit, mutual debts, or	NA
* (8	other mucual dealings between the corporate	~ ~~
0	Area: Tirunelveli District Redobton and the financial creditor which may be	AND BA.B.L
0	Expiry Date: 1-3-2029  Set-off against the claim  S. KOT	HANDARAMAN, B.A.,B.L.  HANDARAMAN, B.A.,B.L.
200	OF TANN	mkottai-627002, Tirunalvell.

8	Details of any security held, the value of the	Various cheques aggregating to
	security, and the date it was given	Rs 1.00 crore
8A	Whether security interest relinquished	YES / NO
9	Details of any assignment or transfer of debt in his	NA
	favour	
10	Details of the bank account to which the financial	INDIAN OVERSEAS BANK,
	creditor's share of the proceeds of liquidation can	PERUMALPURAM BRANCH,
	be transferred	A/c no: 150702000000149
		IFSC: IOBA0001507
11	List out and attach the Documents relied on in	i) Bank statements
	support of the Claim	ii) Scanned copy of cheques
		iii) Promissory notes

Signature of financial creditor or person authorized to act on his behalf

(please enclose the authority if this is being submitted on behalf a financial creditor)

Name in BLOCK LETTERS - A PAUL

S. KOTHANDARAMAN, B.A.B.L., NOTARY PUBLIC Area: Tirunelvell District

Position with or in relation to creditor - CLAIMANT

Address of person signing - No 2-D 'C' Colony, Perumalpuram, Tirunelveli - 627007

\*PAN, Pasaport, AADHAAR Card or the identity card issued by the Election Commission of India.

S. KOTHANDARAMAN, B.A.,B.L

Advocate & Notary Public 226, Police Colon — Lantel Nagar, Palayamkottai-62, 002, Tirunelveli

/amkottar-62, 002, Tronelve







Issue Date: 11/12/2013



5066 9635 6426

VID : 9156 7507 3001 7535 எனது ஆதார், எனது அடையாளம்

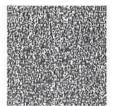


## Unique Identification Authority of India



முகவரி: 85/O: அதிசயமணி, 2டி, சி காவனி, பேருமான்புரம், பாளையங்கோட்டை, திருதெல்வேலி, தமிழ் நாடு – 627007

& Address: & Address: & S/O: Athisayamani, 2D, C COLONY, PERUMAL & PURAM, Palayamkottai, Tirunelveli, & Tamil Nadu - 627007



5066 9635 6426

VID: 9156 7507 3001 7535

help@uldal.gov.in | ## www.uldal.gov.in

S. KOTHANDARAWAN, B.A.B.L.

S. KOTHANDARAWAN, B. M. B.L.

S. KOTHANDARAWAN, B. M. B.L.